

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 714/2016

IN THE MATTER OF:

M/s PPPL Construction Pvt. Ltd. & anr. APPLICANT / PETITIONER

SECTION:

Under Section 391 to 394

Order delivered on 18.08.2017

Coram:

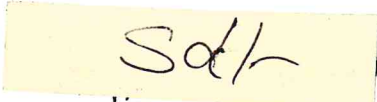
**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**For the APPLICANT / PETITIONER :- Mr. Kunal Tandon, Advocate
Mr. S. K. Aggarwal, CA**

For the Income Tax :- Mr. Zoheb Hossain, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 12th September 2017.



**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**